

Central Administrative Tribunal, Principal Bench

Original Application No. 1178 of 1996

New Delhi, this the 4th day of May, 2000

Hon'ble Mr. S. R. Adige, Vice Chairman(A)  
Hon'ble Mr. Kuldip Singh, Member (J)

1. Shri S.P. Sharma  
S/o Shri O.P. Sharma  
working as Lower Division Clerk,  
Ministry of Surface Transport,  
Transport Bhavan,  
New Delhi.
  2. Shri Chander  
S/o Late Shri Narayan Dass  
working as Upper Division Clerk,  
Ministry of Surface Transport,  
Transport Bhavan,  
New Delhi.
  3. Shri Jai Singh  
S/o Shri Raghubir Singh  
working as Stenographer 'D',  
Ministry of Surface Transport,  
Transport Bhavan,  
New Delhi.
- Applicants

(By Advocate - None)

Versus

Union of India through

1. The Secretary  
Ministry of Surface Transport,  
Transport Bhavan,  
New Delhi.
  2. The Secretary,  
Ministry of Personnel, Public Grievances  
and Pensions,  
North Block,  
New Delhi.
- Respondents

(By Advocate - Shri V.S.R. Krishna)

O R D E R (ORAL)

By Hon'ble Mr. S.R. Adige, Vice Chairman(A)

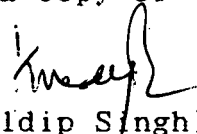
1. Applicants impugn respondents order dated 20.1.92 (Annexure A-1) and seek a direction to respondents to induct the solitary posts of LDC, UDC and Steno 'D' in the organised Central Secretariat Service, i.e., CSCS and CSSS cadre. It is also prayed


that on their induction in the organised Central Secretariat Service, the applicants will retain their seniority from the date of their initial appointment.

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2. None appeared for the applicants. Shri Krishna appeared for respondents and has been heard.

3. On the last date, applicants' counsel Shri S.C. Luthra has submitted that out of the three applicants, two have already been granted the reliefs as prayed for. If these submissions are correct, this OA is disposed of with a direction to respondents to examine the claims of the third applicant also for the grant of reliefs, and to pass a detailed, speaking and reasoned order in accordance with rules and instructions within 3 months from the date of receipt of a copy of this order. No costs.

  
(Kuldip Singh)  
Member(J)

  
(S.R. Adige)  
Vice Chairman(A)

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